

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of **Orane Mining Company Private Limited**

1.	Name of the Corporate Person	Orane Mining Company Private Limited
2.	Date of Incorporation of Corporate Person	26/06/2008
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number of Corporate Person	U13203MH2008PTC184041
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	B/306, Shankar Dhan Plaza, J N Road, Mulund (West) Mumbai - 400080, Maharashtra, India.
6.	Liquidation commencement date of Corporate Person	09/01/2019
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.irp@gmail.com
8.	Last date for submission of claims	08/02/2019

Notice is hereby given that **Orane Mining Company Private Limited** has commenced voluntary liquidation on **09th January, 2019**.

The stakeholders of **Orane Mining Company Private Limited** are hereby called upon to submit a proof of their claims, on or before **08th February, 2019**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

 B.R.

Bharat Ramakant Upadhyay

Date: 09/01/2019

Place: Mumbai



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Sd/-

Bharat Ramakant Upadhyay

Date : 09/01/2019

Place: Mumbai



परिशिष्ट I

फॉर्म ए

जाहीर उद्घोषणा

(इन्सॉल्व्हन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया
(व्हॉलंटरी लिक्विडेशन) रेग्युलेशन, २०१७ चे रेग्युलेशन १४)

ऑरिन मायनिंग कंपनी प्रायव्हेट लिमिटेडच्या स्ट्रेकहोल्डर्सच्या माहितीसाठी

१	कॉर्पोरेट व्यक्तीचे नाव	ऑरिन मायनिंग कंपनी प्रायव्हेट लिमिटेड
२	कॉर्पोरेट व्यक्तीच्या स्थापनेची तारीख	२६/०६/२००८
३	कॉर्पोरेट व्यक्ती ज्या अंतर्गत स्थापित/ नोंदणीकृत आहे ते प्राधिकरण	कंपनी निबंधक, मुंबई
४	कॉर्पोरेट व्यक्तीचा कॉर्पोरेट आयडेंटिटी नंबर	यु१३२०३एमएच२००८पीटीसी१८४०४१
५	कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय व मुख्य कार्यालय (असल्यास) ह्यांचा पत्ता	बी/३०६, शंकर धन प्लाझा, जे एन रोड, मुलुंड (पश्चिम), मुंबई- ४०००८०, महाराष्ट्र, भारत
६	कॉर्पोरेट व्यक्तीचे समापन सुरु होण्याची तारीख	०९/०१/२०१९
७	नाव, पत्ता, ई-मेल पत्ता, टेलिफोन क्रमांक आणि परिसमापकांचा नोंदणी क्रमांक	भरत रमाकांत उपाध्याय नोंद. क्र. : आयबीबीआय/आयपीए- ००२/आयपी-एन००१२०/२०१७-१८/१०२८९ पत्ता : ५०७, ५वा मजला, सी२ विंग, स्कायलाईन वेलथ स्पेस, स्कायलाईन ओएसिस कॉम्प्लेक्स, प्रीमियर रोड, विद्यविहार स्टेशनजवळ, घाटकोपर पश्चिम, मुंबई - ४०००८६ दूर. क्र. : ९८३३२८४४८३ ईमेल आयडी आयबीबीआयकडे नोंदणीकृत: brupadhyay@hotmail.com दावा पाठवण्याकरिता ईमेल: brupadhyay.arp@gmail.com
९	दखे सादर करण्याची अंतिम तारीख	०८/०२/२०१९

सूचना याद्वारे देण्यात येते की, ऑरिन मायनिंग कंपनी प्रायव्हेट लिमिटेडचे स्वेच्छा समापन ०९ जानेवारी, २०१९ रोजी सुरु झाले आहे.

ऑरिन मायनिंग कंपनी प्रायव्हेट लिमिटेडच्या स्ट्रेकहोल्डर्सना बाब क्र. ७ समोरील पत्त्यावर परिसमापकांकडे ०८ फेब्रुवारी, २०१९ रोजी किंवा पूर्वी त्यांच्या दाव्याचे पुरावे सादर करण्यासाठी याद्वारे बोलाविण्यात येत आहे.

वित्तीय धनकांनी फक्त इलेक्ट्रॉनिक माध्यमाने त्यांच्या दाव्याचे पुरावे सादर करणे आवश्यक आहे. इतर सर्व स्ट्रेकहोल्डर्स व्यतिरिक्त, पोस्टाने किंवा इलेक्ट्रॉनिक माध्यमाने दाव्याचे पुरावे सादर करू शकतात. दाव्यांचे खोटे किंवा दिशाभूल करणारे पुरावे सादर करणे म्हणजे दंडास आमंत्रण देणे ठरेल.

सही/-

भरत रमाकांत उपाध्याय

दिनांक : ०९/०१/२०१९

ठिकाण : मुंबई